

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 217 OF 2014 &
IA NO. 336 OF 2014**

Dated: 27th February, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-1

Mr. Hemant Sahai
Mr. M. Andrabi
Ms. Meghana Aggarwal
Ms. Devika Choudhary for R-29,30 & 31

ORDER

List this matter for hearing on **28.02.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

ss/kt